

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :08-02-2022

Date : 08.02.2022										
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applic ant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	2975 /202 2	08.02. 2022	CRA- 91/19 98	S K BEHERA	GEN ERA L		Order Dtd. 2021-07- 23Petition,Annexure,Lower Court Record,			(S ea t No -)
2	2976 /202 2	08.02. 2022	ABLAP L- 8367/ 2021	MANOJ KUMAR PARIDA	GEN ERA L		Order Dtd. 2021-09-16			(S ea t No -)
3	2977 /202 2	08.02. 2022	WP (C) - 17557 /2013	M. ROUT	GEN ERA L		Order Dtd. 2019-08-08			(S ea t No -)
4	2978 /202 2	08.02. 2022	WP (C) - 19998 /2013	M. ROUT	GEN ERA L		Order Dtd. 2015-04-24		WRIT BRAN CH-1	(S ea t No - 31)
5	2979 /202 2	08.02. 2022	CRREV - 233/1 998	M. ROUT	GEN ERA L		Order Dtd. 2002-12-02		CRIM INAL REVI SION	(S ea t No - 3)
6	2980 /202 2	08.02. 2022	CRREV - 93/19 98	M. ROUT	GEN ERA L		Order Dtd. 2002-12-02		CRIM INAL REVI SION	(S ea t No - 2)
7	2981	08.02.	CRLMC	M. R.	GEN		Entire Order			(S

	/2022	2022	-2047/2021	BARIK	ERA L				ea t No - 2)
8	2982/2022	08.02.2022	CMP-762/2021	P. K. SWAIN	GEN ERA L		Order Dtd. 2022-01-18		(S ea t No - 2)
9	2983/2022	08.02.2022	FAO-168/2012	R. K. MALLIK	GEN ERA L		Order Dtd. 2021-02-11		(S ea t No - 2)
10	2984/2022	08.02.2022	RVWPE T-267/2019	S. S. PRADHAN	GEN ERA L		Order Dtd. 2021-11-01 Petition, Lower Court Record, Affidavit,		(S ea t No - 2)
11	2985/2022	08.02.2022	WPC (O AC)-2124/2003	D. K. PANDA	GEN ERA L		Order Dtd. 2021-12-22		(S ea t No - 2)
12	2986/2022	08.02.2022	WPC (O AC)-617/2010	PRASANTA KUMAR SAHOO	GEN ERA L		Order Dtd. 2022-01-27		(S ea t No - 2)
13	2987/2022	08.02.2022	OJC-17012/2001	K. C. PANDA	GEN ERA L		Order Dtd. 2014-04-03 Petition, Annexure,	WRIT BRANCH-6	(S ea t No - 35)
14	2988/2022	08.02.2022	BLAPL -6325/2021	A. K. MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07		(S ea t No - 35)
15	2989/2022	08.02.2022	BLAPL -6368/2021	A. K. MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07		(S ea t No

										- 35)
1 6	2990 /202 2	08.02. 2022	BLAPL - 6347/ 2021	JYOTI RANJAN NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 35)
1 7	2991 /202 2	08.02. 2022	BLAPL - 6337/ 2021	PABITR A KUMAR MOHANT Y	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 35)
1 8	2992 /202 2	08.02. 2022	BLAPL - 6349/ 2021	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 35)
1 9	2993 /202 2	08.02. 2022	BLAPL - 6461/ 2021	R. K. BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 35)
2 0	2994 /202 2	08.02. 2022	WP (C) - 2946/ 2022	SUMANT A DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-07			(S ea t No - 35)
2 1	2995 /202 2	08.02. 2022	WP (C) - 2945/ 2022	SUMANT A DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-07			(S ea t No - 35)
2 2	2996 /202 2	08.02. 2022	WP (C) - 2944/ 2022	SUMANT A DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-07			(S ea t No - 35)
2	2997	08.02.	WP (C)	NANDA	C.O	COUR	Order Dtd. 2022-02-07			(S

3	/2022	2022	- 2957/ 2022	KISHOR E ROUTH	.	T NO. 2 OLD				ea t No - 35)
24	2998 /2022	08.02. 2022	WP (C) - 893/2 022	GOPINA TH SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-07			(S ea t No - 35)
25	2999 /2022	08.02. 2022	WP (C) - 694/2 022	MOTILA L MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-07			(S ea t No - 35)
26	3000 /2022	08.02. 2022	WP (C) - 3479/ 2022	JYOTI PRAKAS H KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-07			(S ea t No - 35)
27	3001 /2022	08.02. 2022	WA- 665/2 019	ROHITA KUMAR MAHABH OI	GEN ERA L		Order Dtd. 2021-10- 26Judgement Dtd. 2021-10- 26,			(S ea t No - 35)
28	3002 /2022	08.02. 2022	RSA- 153/2 014	S. S. PRADHA N	GEN ERA L		Order Dtd. 2014-08- 08Affidavit,		SECO ND APPE AL	(S ea t No - 6)
29	3003 /2022	08.02. 2022	RSA- 123/2 007	P. K. SWAIN	GEN ERA L		Order Dtd. 2022-01-21			(S ea t No - 6)
30	3004 /2022	08.02. 2022	SA- 198/2 001	P. K. PANI	GEN ERA L		Order Dtd. 2021-10-07			(S ea t No - 6)
3	3005	08.02.	SA-	LAXMAN	GEN		Order Dtd. 2022-01-03			(S

1	/2022	2022	176/1990	KUMAR NAYAK	ERA L					eat No - 6)
32	3006/2022	08.02.2022	BLAPL - 10687/2019	BIBHUTI RANJAN MOHANTY	GENERA L		Order Dtd. 2022-01-10			(S eat No - 6)
33	3007/2022	08.02.2022	BLAPL - 10500/2021	K. S. SAHU	GENERA L		Order Dtd. 2022-01-21			(S eat No - 6)
34	3008/2022	08.02.2022	ABLAP L- 10007/2021	SAILEN DRA BISWAL	GENERA L		Order Dtd. 2021-08-16			(S eat No - 6)
35	3009/2022	08.02.2022	ABLAP L- 8851/2021	R.K. BEHERA	GENERA L		Order Dtd. 2021-07-29Petition,			(S eat No - 6)
36	3010/2022	08.02.2022	CRLMC - 262/2022	SURESH CH. SUNDARA	GENERA L		Order Dtd. 9999-12-31Petition,Annexure,			(S eat No - 6)
37	3011/2022	08.02.2022	WP (C) - 11169/2004	P. BEHERA	GENERA L		Order Dtd. 2012-05-03		WRIT BRANCH-3	(S eat No - 28)
38	3012/2022	08.02.2022	WP (C) - 36388/2021	R. K. SAHU	GENERA L		Order Dtd. 2022-01-07Petition,Annexure,Misc. case,Counter,Rejoinder,			(S eat No - 28)
39	3013/2022	08.02.2022	WP (C) - 12291/2014	R. K. MAHABHOI	GENERA L		Order Dtd. 2014-07-15Petition,Annexure,		WRIT BRANCH-4	(S eat No

										-37)
40	3014/2022	08.02.2022	WP (C) - 5067/2020	HARIHAR SUNDARA	GENERAL		Order Dtd. 2020-02-24			(Seat No - 37)
41	3015/2022	08.02.2022	WP (C) - 2353/2014	L.D. SAHOO-A	GENERAL		Order Dtd. 2015-04-17		WRIT BRANCH-4	(Seat No - 38)
42	3016/2022	08.02.2022	WP (C) - 2354/2014	L.D. SAHOO-A	GENERAL		Order Dtd. 2015-04-17		WRIT BRANCH-4	(Seat No - 38)
43	3017/2022	08.02.2022	WP (C) - 2355/2014	L.D. SAHOO-A	GENERAL		Order Dtd. 2015-04-17		WRIT BRANCH-4	(Seat No - 38)
44	3018/2022	08.02.2022	WP (C) - 27026/2021	ABHISEK PANDA	GENERAL		Order Dtd. 2021-09-14			(Seat No - 38)
45	3019/2022	08.02.2022	WP (C) - 27968/2021	ABHISEK PANDA	GENERAL		Order Dtd. 2021-09-16			(Seat No - 38)
46	3020/2022	08.02.2022	WP (C) - 27969/2021	ABHISEK PANDA	GENERAL		Order Dtd. 2021-09-16			(Seat No - 38)
4	3021	08.02.	WP (C)	J.R.	GEN		Order Dtd. 2022-01-07			(S

7	/2022	2022	- 41619 /2021	BEHERA	ERA L					ea t No - 38)
4 8	3022 /2022	08.02. 2022	ABLAP L- 16415 /2021	D. SAHOO	GEN ERA L		Order Dtd. 2022-01-21			(S ea t No - 38)
4 9	3023 /2022	08.02. 2022	RSA- 14/20 22	D. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02-04			(S ea t No - 38)
5 0	3024 /2022	08.02. 2022	CRLMC - 1388/ 2021	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2021-09-24			(S ea t No - 38)
5 1	3025 /2022	08.02. 2022	RSA- 15/20 22	D. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02-04			(S ea t No - 38)
5 2	3026 /2022	08.02. 2022	CRLMC - 1296/ 2021	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2021-09-24			(S ea t No - 38)
5 3	3027 /2022	08.02. 2022	CRLMC - 3036/ 2017	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-02-08			(S ea t No - 38)
5 4	3028 /2022	08.02. 2022	WP (C) - 40439 /2021	MONOMO Y BASU	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 38)

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55	3029/2022	08.02.2022	SA-259/1996	M.K. MOHANTY	GENERAL			Order Dtd. 2006-07-28 Entire Order,	SECOND APPEAL	(Seat No - 2)
56	3030/2022	08.02.2022	WP (C) - 3760/2022	C. NAYAK	C.O.	COURT NO. 25		Order Dtd. 2022-02-07	WRIT BRANCH-1	(Seat No - 4)
57	3031/2022	08.02.2022	RSA-90/2011	SAROJ KUMAR KHUNTI A	GENERAL			Order Dtd. 2022-01-21 Judgement Dtd. 2022-01-21,		(Seat No - 4)
58	3032/2022	08.02.2022	WP (C) - 36741/2021	S.P. SAHOO	C.O.	COURT NO. 25		Order Dtd. 2022-02-07		(Seat No - 4)
59	3033/2022	08.02.2022	WPCRL - 12/2019	H. K. PANDA	GENERAL			Order Dtd. 2019-08-16		(Seat No - 4)
60	3034/2022	08.02.2022	WP (C) - 16185/2013	SANJAY KUMAR BEHERA	GENERAL			Order Dtd. 2022-01-10		(Seat No - 4)
61	3035/2022	08.02.2022	WP (C) - 36734/2021	A. C. R. DAS	C.O.	COURT NO. 25		Order Dtd. 2022-02-07		(Seat No - 4)
62	3036/2022	08.02.2022	WP (C) - 17369/2007	SANJAY KUMAR BEHERA	GENERAL			Order Dtd. 2022-01-04		(Seat No - 4)
63	3037/2022	08.02.2022	WP (C) - 1453/	SANJAY KUMAR BEHERA	GENERAL			Order Dtd. 2022-01-06		(Seat

			2010							No-4)
64	3038/2022	08.02.2022	WP (C) - 41676/2021	BRAJA MOHAN SARANGI	C.O.	COURT NO. 25	Order Dtd. 2022-02-07			(Seat No-4)
65	3039/2022	08.02.2022	WP (C) - 9421/2013	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-01-05			(Seat No-4)
66	3040/2022	08.02.2022	WP (C) - 37163/2021	A.B. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-02-07			(Seat No-4)
67	3041/2022	08.02.2022	WP (C) - 17998/2013	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-01-04			(Seat No-4)
68	3042/2022	08.02.2022	WP (C) - 10720/2014	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-01-11			(Seat No-4)
69	3043/2022	08.02.2022	WP (C) - 10721/2014	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-01-11			(Seat No-4)
70	3044/2022	08.02.2022	WP (C) - 21977/2016	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2019-07-18			(Seat No-4)
71	3045/2022	08.02.2022	ABLAP L-18968/2019	LAXMIDHAR MOHANTY	GENERAL		Order Dtd. 2021-11-09			(Seat No-4)
72	3046/2022	08.02.2022	WP (C) -	SANJAY KUMAR	GENERAL		Order Dtd. 2022-01-12			(Seat No-4)

	2		12530 /2014	BEHERA	L					t No - 4)
7 3	3047 /202 2	08.02. 2022	WP (C) - 12529 /2014	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-01-12			(S ea t No - 4)
7 4	3048 /202 2	08.02. 2022	WP (C) - 10723 /2014	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-01-12			(S ea t No - 4)
7 5	3049 /202 2	08.02. 2022	WP (C) - 10722 /2014	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-01-12			(S ea t No - 4)
7 6	3050 /202 2	08.02. 2022	WP (C) - 40928 /2021	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-01-27			(S ea t No - 4)
7 7	3051 /202 2	08.02. 2022	WP (C) - 40238 /2021	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-04-12		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 8)
7 8	3052 /202 2	08.02. 2022	WP (C) - 41993 /2021	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-02-04			(S ea t No - 11 8)
7 9	3053 /202 2	08.02. 2022	WP (C) - 39548 /2021	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-02-02			(S ea t No - 11 8)
8 0	3054 /202 2	08.02. 2022	WP (C) - 9115/	S. K. SINGH	GEN ERA L		Order Dtd. 2020-11-10			(S ea t

			2020						No - 118)
81	3055/2022	08.02.2022	OJC-7648/2000	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-01-25		(Seat No - 118)
82	3056/2022	08.02.2022	MACA-395/2007	U. P. MISHRA	GENERAL		Order Dtd. 2021-11-06	MISC . APPEAL SEC.	(Seat No - 5)
83	3057/2022	08.02.2022	WP (C) - 2682/2013	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-01-07		(Seat No - 5)
84	3058/2022	08.02.2022	WP (C) - 11425/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-01-10		(Seat No - 5)
85	3059/2022	08.02.2022	WP (C) - 438/2010	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-01-06		(Seat No - 5)
86	3060/2022	08.02.2022	WP (C) - 64/2009	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2019-11-26		(Seat No - 5)
87	3061/2022	08.02.2022	WP (C) - 12421/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-01-24		(Seat No - 5)
88	3062/2022	08.02.2022	WP (C) - 1987/2007	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-02-02		(Seat No - 5)

89	3063/2022	08.02.2022	WP (C) - 1880/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2020-02-27			(Seat No - 5)
90	3064/2022	08.02.2022	WP (C) - 1855/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2021-12-14			(Seat No - 5)
91	3065/2022	08.02.2022	BLAPL - 10888/2021	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-07			(Seat No - 5)
92	3066/2022	08.02.2022	BLAPL - 933/2022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-02-07			(Seat No - 5)
93	3067/2022	08.02.2022	BLAPL - 11193/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-02-07			(Seat No - 5)
94	3068/2022	08.02.2022	BLAPL - 11194/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-02-07			(Seat No - 5)
95	3069/2022	08.02.2022	BLAPL - 879/2022	GYANA RANJAN PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-02-07			(Seat No - 5)
96	3070/2022	08.02.2022	BLAPL - 8435/2021	BINDU SAGAR SWAIN	C.O.	COURT NO. 12	Order Dtd. 2022-06-20		CRMINAL MISC -2	(Seat No - 17)
97	3071/2022	08.02.2022	BLAPL - 932/2022	A. P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-02-07			(Seat No

										- 17)
9 8	3072 /202 2	08.02. 2022	BLAPL - 957/2 022	KABITA PATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-02-07			(S ea t No - 17)
9 9	3073 /202 2	08.02. 2022	BLAPL - 952/2 022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-02-07			(S ea t No - 17)
1 0 0	3074 /202 2	08.02. 2022	BLAPL - 885/2 022	C.R. KAR	C.O .	COUR T NO. 11	Order Dtd. 2022-02-07			(S ea t No - 17)
1 0 1	3075 /202 2	08.02. 2022	BLAPL - 903/2 022	R.K. ROUT	C.O .	COUR T NO. 11	Order Dtd. 2022-02-07			(S ea t No - 17)
1 0 2	3076 /202 2	08.02. 2022	BLAPL - 903/2 022	B. R. DALAI	C.O .	COUR T NO. 11	Order Dtd. 2022-02-07			(S ea t No - 17)
1 0 3	3077 /202 2	08.02. 2022	BLAPL - 950/2 022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-02-07			(S ea t No - 17)
1 0 4	3078 /202 2	08.02. 2022	BLAPL - 945/2 022	NANDA KISHOR E ROUT	C.O .	COUR T NO. 11	Order Dtd. 2022-02-07			(S ea t No - 17)
1	3079	08.02.	BLAPL	SANTOS	C.O	COUR	Order Dtd. 2022-02-07			(S

05	/2022	2022	-684/2022	H KUMAR MAHANTY	.	T NO. 2 OLD				eat No - 17)
106	3080/2022	08.02.2022	BLAPL - 588/2022	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2022-02-07			(Seat No - 17)
107	3081/2022	08.02.2022	BLAPL - 720/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-07			(Seat No - 17)
108	3082/2022	08.02.2022	BLAPL - 8437/2021	BINDU SAGAR SWAIN	C.O.	COURT NO. 12	Order Dtd. 2022-02-07		CRIMINAL MISC -2	(Seat No - 17)
109	3083/2022	08.02.2022	ARBA-47/2005	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2019-09-06		M.J.C.	(Seat No - 2)
110	3084/2022	08.02.2022	BLAPL - 7224/2020	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2022-02-03			(Seat No - 2)
111	3085/2022	08.02.2022	ABLAPL-562/2022	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2022-02-02			(Seat No - 2)
112	3086/2022	08.02.2022	BLAPL - 9638/2021	NANTU DAS	C.O.	COURT NO. 12	Order Dtd. 2022-02-07			(Seat No - 2)
111	3087/2022	08.02.2022	BLAPL -	BINDU SAGAR	C.O.	COURT	Order Dtd. 2022-02-07		CRIMINAL	(Seat

3	2		8593/ 2021	SWAIN		NO. 12			MISC -3	t No - 12)
1 1 4	3088 /202 2	08.02. 2022	BLAPL - 9302/ 2021	BINDU SAGAR SWAIN	C.O .	COUR T NO. 12	Order Dtd. 2022-02-07		CRIM INAL MISC -3	(S ea t No - 4)
1 1 5	3089 /202 2	08.02. 2022	BLAPL - 9301/ 2021	BINDU SAGAR SWAIN	C.O .	COUR T NO. 12	Order Dtd. 2022-02-07		CRIM INAL MISC -3	(S ea t No - 4)
1 1 6	3090 /202 2	08.02. 2022	BLAPL - 8595/ 2021	BINDU SAGAR SWAIN	C.O .	COUR T NO. 12	Order Dtd. 2022-02-07		CRIM INAL MISC -3	(S ea t No - 12)
1 1 7	3091 /202 2	08.02. 2022	BLAPL - 10081 /2021	NANTU DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-02-07			(S ea t No - 12)
1 1 8	3092 /202 2	08.02. 2022	ABLAP L- 4933/ 2020	SUNIL KUMAR MAJHI	GEN ERA L		Order Dtd. 2020-05-15		CRIM INAL MISC -3	(S ea t No - 18)
1 1 9	3093 /202 2	08.02. 2022	CMP- 2/202 2	GYANA RANJAN PATRA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-07			(S ea t No - 18)
1 2 0	3094 /202 2	08.02. 2022	WP (C) - 401/2 022	R. K. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-02-07		WRIT BRAN CH-1	(S ea t No - 3)
1 2	3095 /202	08.02. 2022	WP (C) -	BHARAT BEHERA	C.O .	COUR T	Order Dtd. 2022-02-07			(S ea

1	2		825/2022			NO. 22				t No - 3)
1 2 2	3096 /202 2	08.02. 2022	WP (C) - 1745/ 2022	PRASAN JIT BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-07			(S ea t No - 3)
1 2 3	3097 /202 2	08.02. 2022	WP (C) - 1887/ 2022	A. C. R. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-02-07			(S ea t No - 3)
1 2 4	3098 /202 2	08.02. 2022	WP (C) - 2938/ 2022	I. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-07			(S ea t No - 3)
1 2 5	3099 /202 2	08.02. 2022	WP (C) - 32167 /2021	P. C. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-02-07			(S ea t No - 3)
1 2 6	3100 /202 2	08.02. 2022	WP (C) - 41882 /2021	S. K. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-02-07		WRIT BRAN CH-1	(S ea t No - 1)
1 2 7	3101 /202 2	08.02. 2022	CMP- 257/2 018	S. K. PATNAI K	C.O .	COUR T NO. 24	Order Dtd. 2022-02-07		WRIT BRAN CH-6	(S ea t No - 24)
1 2 8	3102 /202 2	08.02. 2022	CMP- 7/202 2	ASHUTO SH MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02-07			(S ea t No - 24)
1 2 9	3103 /202 2	08.02. 2022	CMP- 4/202 2	M. N. MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-03-07			(S ea t No -)

										24)
130	3104/2022	08.02.2022	CMP-17/2022	P. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-07			(Seat No - 24)
131	3105/2022	08.02.2022	TRP (C)-126/2012	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2015-08-05		M.J.C.	(Seat No - 6)
132	3106/2022	08.02.2022	CMP-32/2022	P. R. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-07			(Seat No - 6)
133	3107/2022	08.02.2022	CMP-36/2022	D. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-07			(Seat No - 6)
134	3108/2022	08.02.2022	CMP-39/2022	P. R. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-07			(Seat No - 6)
135	3109/2022	08.02.2022	CMP-51/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-07			(Seat No - 6)
136	3110/2022	08.02.2022	CMP-55/2022	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-02-07			(Seat No - 6)
137	3111/2022	08.02.2022	CMP-56/2022	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-02-07			(Seat No - 6)
138	3112/2022	08.02.2022	CMP-88/2022	P. C. DAS	C.O.	COURT	Order Dtd. 2022-02-07			(Seat

8	2		22			NO. 22				t No - 6)
1 3 9	3113 /202 2	08.02. 2022	WP (C) - 7926/ 2021	ACHYUT ANANDA PATTAN AIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-07			(S ea t No - 6)
1 4 0	3114 /202 2	08.02. 2022	CRLMP - 115/2 022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 17	Order Dtd. 2022-02-07			(S ea t No - 6)
1 4 1	3115 /202 2	08.02. 2022	CRLMP - 134/2 022	MOHEND RA DALAI	C.O .	COUR T NO. 17	Order Dtd. 2022-02-07			(S ea t No - 6)
1 4 2	3116 /202 2	08.02. 2022	CRLMP - 136/2 022	GANESH CHANDR A JENA	C.O .	COUR T NO. 17	Order Dtd. 2022-02-07			(S ea t No - 6)
1 4 3	3117 /202 2	08.02. 2022	CRLMP - 137/2 022	S. P. BARIK	C.O .	COUR T NO. 17	Order Dtd. 2022-02-07			(S ea t No - 6)
1 4 4	3118 /202 2	08.02. 2022	CRLMP - 132/2 022	BASUDE V BARIK	C.O .	COUR T NO. 17	Order Dtd. 2022-02-07			(S ea t No - 6)
1 4 5	3119 /202 2	08.02. 2022	CRLMP - 138/2 022	P.K. PATRI	C.O .	COUR T NO. 17	Order Dtd. 2022-02-07			(S ea t No - 6)
1 4 6	3120 /202 2	08.02. 2022	CMP- 8/202 2	S. K. BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2022-02-07			(S ea t No - 6)

147	3121/2022	08.02.2022	CMP-72/2022	NIRANJAN MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-02-07			(Seat No - 6)
148	3122/2022	08.02.2022	CMP-24/2022	S. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-07			(Seat No - 6)
149	3123/2022	08.02.2022	ABLAP L-711/2020	PRADEEP KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Seat No - 6)
150	3124/2022	08.02.2022	ABLAP L-716/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Seat No - 6)
151	3125/2022	08.02.2022	ABLAP L-739/2020	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Seat No - 6)
152	3126/2022	08.02.2022	ABLAP L-786/2020	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Seat No - 6)
153	3127/2022	08.02.2022	ABLAP L-328/2020	G. JAYASINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-07			(Seat No - 6)
154	3128/2022	08.02.2022	ABLAP L-330/2020	P. R. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-07			(Seat No - 6)
155	3129/2022	08.02.2022	ABLAP L-340/2020	S.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-07			(Seat No - 6)

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1 5 6	3130 /202 2	08.02. 2022	ABLAP L- 359/2 020	P. K. DAS	C.O .	COUR T NO. 8	Order Dtd. 2022-02-07			(S ea t No - 6)
1 5 7	3131 /202 2	08.02. 2022	ABLAP L- 367/2 020	C. R. NAYAK	C.O .	COUR T NO. 8	Order Dtd. 2022-02-07			(S ea t No - 6)
1 5 8	3132 /202 2	08.02. 2022	ABLAP L- 442/2 020	PRASAN TA KUMAR JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 5 9	3133 /202 2	08.02. 2022	ABLAP L- 554/2 020	M. R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 6 0	3134 /202 2	08.02. 2022	ABLAP L- 677/2 020	SUVEND U BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 6 1	3135 /202 2	08.02. 2022	ABLAP L- 680/2 020	SUVEND U BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 6 2	3136 /202 2	08.02. 2022	ABLAP L- 685/2 020	SANTAN U KUMAR SARANG I	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 6 3	3137 /202 2	08.02. 2022	ABLAP L- 690/2 020	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 6 4	3138 /202 2	08.02. 2022	ABLAP L- 703/2 020	A. K. MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No

										- 6)
1 6 5	3139 /202 2	08.02. 2022	ABLAP L- 707/2 020	P. K. JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 6 6	3140 /202 2	08.02. 2022	ABLAP L- 727/2 020	R. K. MOHAPA TRA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 6 7	3141 /202 2	08.02. 2022	ABLAP L- 759/2 020	MANOJ KUMAR PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 6 8	3142 /202 2	08.02. 2022	ABLAP L- 764/2 020	A. C. R. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 6 9	3143 /202 2	08.02. 2022	ABLAP L- 769/2 020	A. K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 7 0	3144 /202 2	08.02. 2022	ABLAP L- 773/2 020	GANESH SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 7 1	3145 /202 2	08.02. 2022	ABLAP L- 780/2 020	PABITR A KUMAR MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 7 2	3146 /202 2	08.02. 2022	ABLAP L- 781/2 020	MANAS RANJAN SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 7 3	3147 /202 2	08.02. 2022	ABLAP L- 785/2	PABITR A KUMAR	C.O .	COUR T NO.	Order Dtd. 2022-02-07			(S ea t

			020	MOHANT Y		1				No - 6)
1 7 4	3148 /202 2	08.02. 2022	ABLAP L- 787/2 020	JAGANN ATH KAMILA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 7 5	3149 /202 2	08.02. 2022	ABLAP L- 792/2 020	BIJAY KUMAR DALEI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 7 6	3150 /202 2	08.02. 2022	ABLAP L- 795/2 020	ARUN KUMAR BUDHIA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 7 7	3151 /202 2	08.02. 2022	ABLAP L- 793/2 020	BIJAY KUMAR DALEI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 7 8	3152 /202 2	08.02. 2022	ABLAP L- 798/2 020	M. R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 7 9	3153 /202 2	08.02. 2022	ABLAP L- 779/2 020	ASHOK KUMAR SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 8 0	3154 /202 2	08.02. 2022	ABLAP L- 718/2 020	JAGADI P SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 6)
1 8 1	3155 /202 2	08.02. 2022	ABLAP L- 304/2 020	N. R. PANDA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 6)
1 8	3156 /202	08.02. 2022	BLAPL -	SAROJ KUAMR	C.O .	COUR T	Order Dtd. 2022-02-08			(S ea

2	2		1001/ 2022	DASH		NO. 11				t No - 6)
1 8 3	3157 /202 2	08.02. 2022	BLAPL - 930/2 022	R.R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-02-07			(S ea t No - 6)
1 8 4	3158 /202 2	08.02. 2022	BLAPL - 6355/ 2021	PANCHA NAN PANIGR AHI	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 6)
1 8 5	3159 /202 2	08.02. 2022	MACA- 632/2 019	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-07		MISC . APPE AL SEC.	(S ea t No - 1)
1 8 6	3160 /202 2	08.02. 2022	BLAPL - 6399/ 2021	PANCHA NAN PANIGR AHI	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 1)
1 8 7	3161 /202 2	08.02. 2022	MACA- 632/2 019	DURGA CHARAN DEY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-07		MISC . APPE AL SEC.	(S ea t No - 1)
1 8 8	3162 /202 2	08.02. 2022	BLAPL - 6335/ 2021	NIHAR RANJAN SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 1)
1 8 9	3163 /202 2	08.02. 2022	MACA- 564/2 019	P. K. PARIDA	C.O .	COUR T NO. 23	Order Dtd. 2022-02-07			(S ea t No - 1)
1 9 0	3164 /202 2	08.02. 2022	MACA- 564/2 019	S. K. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-02-07			(S ea t No - 1)
1	3165	08.02.	WP (C)	A.K.	C.O	COUR	Order Dtd. 2022-02-07		WRIT	(S

91	/2022	2022	- 2054/2022	BEHERA .		T NO. 2 OLD			BRANCH-1	eat No - 31)
192	3166/2022	08.02.2022	WP (C) - 2943/2022	S. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-02-07			(Seat No - 31)
193	3167/2022	08.02.2022	WP (C) - 2567/2022	J.R. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-02-07			(Seat No - 31)
194	3168/2022	08.02.2022	WP (C) - 2568/2022	J.R. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-02-07			(Seat No - 31)
195	3169/2022	08.02.2022	CMP- 741/2021	S. MOHARANA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-02-07			(Seat No - 31)
196	3170/2022	08.02.2022	CMP- 1052/2017	B.B. SWAIN	C.O .	COURT NO. 24	Order Dtd. 2022-02-07			(Seat No - 31)
197	3171/2022	08.02.2022	MACA- 1284/2017	S. D. JENA	C.O .	COURT NO. 23	Order Dtd. 2022-02-07		MISC . APPEAL SEC.	(Seat No - 9)
198	3172/2022	08.02.2022	MACA- 811/2016	SARAT SWAIN	C.O .	COURT NO. 23	Order Dtd. 2022-02-07			(Seat No - 9)

199	3173 /2022	08.02. 2022	MACA- 811/2 016	S. K. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-02-07			(S ea t No - 9)
200	3174 /2022	08.02. 2022	BLAPL - 8218/ 2021	A. K. JENA	C.O .	COUR T NO. 23	Order Dtd. 2022-02-07			(S ea t No - 9)
201	3175 /2022	08.02. 2022	BLAPL - 4395/ 2021	PRATAP SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-02-07			(S ea t No - 9)
202	3176 /2022	08.02. 2022	FAO- 322/2 021	SARAT SWAIN	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 9)
203	3177 /2022	08.02. 2022	FAO- 322/2 021	P.K. LENKA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 9)
204	3178 /2022	08.02. 2022	RSA- 165/2 021	R. R. DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-02-07			(S ea t No - 9)
205	3179 /2022	08.02. 2022	CONTC - 737/2 022	AM/S.P RAMODA KU.DAS H, T.K.BI SWAL, M.PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-07			(S ea t No - 9)
206	3180 /2022	08.02. 2022	CONTC - 736/2 022	M/S.PR AMODA KU.DAS H, T.K.BI SWAL, M.PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-07			(S ea t No - 9)
207	3181 /2022	08.02. 2022	CONTC - 698/2	MANAS RANJAN SAHOO	C.O .	COUR T NO.	Order Dtd. 2022-02-07			(S ea t

			022			3 OLD			No - 9)
2 0 8	3182 /202 2	08.02. 2022	CONTC - 699/2 022	G. JAYASI NGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-07		(S ea t No - 9)
2 0 9	3183 /202 2	08.02. 2022	CONTC - 700/2 022	G. JAYASI NGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-07		(S ea t No - 9)
2 1 0	3184 /202 2	08.02. 2022	CONTC - 738/2 022	M/S.PR AMODA KU.DAS H, T.K.BI SWAL, M.PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-07		(S ea t No - 9)
2 1 1	3185 /202 2	08.02. 2022	CONTC - 6789/ 2021	SUMANT A DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-07		(S ea t No - 9)
2 1 2	3186 /202 2	08.02. 2022	CONTC - 6794/ 2021	SMITA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-07		(S ea t No - 9)
2 1 3	3187 /202 2	08.02. 2022	CONTC - 6795/ 2021	SMITA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-07		(S ea t No - 9)
2 1 4	3188 /202 2	08.02. 2022	CONTC - 376/2 022	P. K. MALLIC K	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-07		(S ea t No - 9)
2 1 5	3189 /202 2	08.02. 2022	CONTC - 572/2 022	NIRANJ AN SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-07		(S ea t No - 9)
2	3190	08.02.	CONTC	MR.PRA	C.O	COUR	Order Dtd. 2022-02-07		(S

16	/2022	2022	-537/2022	MOD KU.DASH	.	T NO. 3 OLD				eat No - 9)
217	3191/2022	08.02.2022	CONTC - 5184/2021	A. K. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-07			(Seat No - 9)
218	3192/2022	08.02.2022	WP (C) - 35875/2021	L. D. SAHU	C.O.	COURT NO. 9	Order Dtd. 2022-02-08			(Seat No - 9)
219	3193/2022	08.02.2022	ABLAP L- 16550/2021	K. P. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Seat No - 9)
220	3194/2022	08.02.2022	CRLMC - 2655/2021	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-02-07			(Seat No - 9)
221	3195/2022	08.02.2022	ABLAP L- 373/2022	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Seat No - 9)
222	3196/2022	08.02.2022	ABLAP L- 15445/2021	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Seat No - 9)
223	3197/2022	08.02.2022	WP (C) - 39935/2021	R.K. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-07			(Seat No - 9)
224	3198/2022	08.02.2022	WP (C) - 39935/2021	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-07			(Seat No - 9)

225	3199/2022	08.02.2022	WP (C) - 2914/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Seat No - 9)
226	3200/2022	08.02.2022	WP (C) - 3555/2022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Seat No - 9)
227	3201/2022	08.02.2022	ABLAP L- 976/2022	G SUNDAR A	GENERAL		Order Dtd. 2022-02-01			(Seat No - 9)
228	3202/2022	08.02.2022	TRP (C) - 115/2020	JAYADE BA BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-02-07			(Seat No - 9)
229	3203/2022	08.02.2022	TRP (C) - 443/2021	GAGAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-03-17			(Seat No - 9)
230	3204/2022	08.02.2022	ABLAP L- 12505/2021	DEEPAK KUMAR JENA	GENERAL		Order Dtd. 2021-10-28			(Seat No - 9)
231	3205/2022	08.02.2022	TRP (C) - 229/2021	H.N.MO HAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-15		M.J.C.	(Seat No - 1)
232	3206/2022	08.02.2022	ITA- 55/2009	AMIYA KUMAR SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-07			(Seat No - 1)
233	3207/2022	08.02.2022	WP (C) - 3523/2022	M. NAYAK	C.O.	CHIEF JUSTICE'	Order Dtd. 2022-02-07		WRIT BRANCH (DIV	(Seat No

						S COUR T			ISIO N BENC H)	- 11 1)
2 3 4	3208 /202 2	08.02. 2022	WP (C) - 1200/ 2022	TAPAN KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-07			(S ea t No - 11 1)
2 3 5	3209 /202 2	08.02. 2022	BLAPL - 10687 /2019	B R MOHANT Y	GEN ERA L		Order Dtd. 2022-01-10			(S ea t No - 11 1)
2 3 6	3210 /202 2	08.02. 2022	WP (C) - 33553 /2021	D. D. MOHANT Y	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-07			(S ea t No - 11 1)
2 3 7	3211 /202 2	08.02. 2022	WP (C) - 33553 /2021	TAPAN KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-07			(S ea t No - 11 1)
2 3 8	3212 /202 2	08.02. 2022	WP (C) - 40712 /2021	N.K. SEN	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 11 1)
2 3 9	3213 /202 2	08.02. 2022	WP (C) - 3560/ 2022	S.C. PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 11 1)
2 4 0	3214 /202 2	08.02. 2022	WP (C) - 3558/ 2022	S.C. PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 11 1)

2 4 1	3215 /202 2	08.02. 2022	WP (C) - 2151/ 2022	S.C. PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 11 1)
2 4 2	3216 /202 2	08.02. 2022	CONTC - 265/2 022	L D SAHOO	GEN ERA L		PetitionAnnexure,			(S ea t No - 11 1)
2 4 3	3217 /202 2	08.02. 2022	WP (C) - 2731/ 2022	K.C. SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 11 1)
2 4 4	3218 /202 2	08.02. 2022	WP (C) - 2919/ 2022	SITANS U MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 11 1)
2 4 5	3219 /202 2	08.02. 2022	WP (C) - 3123/ 2022	K.C. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 11 1)
2 4 6	3220 /202 2	08.02. 2022	CONTC (CP)- 90/20 00	K K NATH	GEN ERA L		Order Dtd. 2021-10-07			(S ea t No - 11 1)
2 4 7	3221 /202 2	08.02. 2022	WP (C) - 7012/ 2014	D.K. BARIK	C.O .	COUR T NO. 16	Order Dtd. 2022-02-04			(S ea t No - 11 1)
2 4 8	3222 /202 2	08.02. 2022	WP (C) - 11851 /2013	T. BAG	C.O .	COUR T NO. 16	Order Dtd. 2022-02-07		WRIT BRAN CH-5	(S ea t No

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2 4 9	3223 /202 2	08.02. 2022	WP (C) - 12552 /2013	T. BAG	C.O .	COUR T NO. 16	Order Dtd. 2022-02-07			(S ea t No - 23)
2 5 0	3224 /202 2	08.02. 2022	CRLMC - 1938/ 2017	M K SWAIN	GEN ERA L		Entire Order	BOTH ARGU MENT		(S ea t No - 23)
2 5 1	3225 /202 2	08.02. 2022	WP (C) - 30546 /2011	A. SAHOO	C.O .		Order Dtd. 2022-02-07			(S ea t No - 23)
2 5 2	3226 /202 2	08.02. 2022	WP (C) - 17203 /2014	A. SAHOO	C.O .		Order Dtd. 2022-02-07			(S ea t No - 23)
2 5 3	3227 /202 2	08.02. 2022	ITA- 1/200 9	D.D. MOHANT Y	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-07			(S ea t No - 23)
2 5 4	3228 /202 2	08.02. 2022	ITA- 1/200 9	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-07			(S ea t No - 23)
2 5 5	3229 /202 2	08.02. 2022	ITA- 105/2 009	T.K. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-02-07			(S ea t No - 23)
2	3230	08.02.	ITA-	T.K.	C.O	COUR	Order Dtd. 2022-02-07			(S

56	/2022	2022	106/2009	NAYAK	.	T NO. 22				ea t No - 23)
257	3231/2022	08.02.2022	BLAPL-937/2022	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-02-07			(S ea t No - 23)
258	3232/2022	08.02.2022	WP (C) - 32976/2020	B.K. JENA	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2022-02-07			(S ea t No - 23)
259	3233/2022	08.02.2022	ABLAP L-568/2020	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(S ea t No - 23)
260	3234/2022	08.02.2022	WP (C) - 17796/2010	B.K. PATI	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2022-02-07			(S ea t No - 23)
261	3235/2022	08.02.2022	ABLAP L-729/2020	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(S ea t No - 23)
262	3236/2022	08.02.2022	WP (C) - 4731/2009	P.K. DASH	C.O.	COURT NO. 3	Order Dtd. 2022-02-07			(S ea t No - 23)
263	3237/2022	08.02.2022	ABLAP L-350/2020	D. P. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-07			(S ea t No - 23)

										23)
264	3238/2022	08.02.2022	WP (C) - 16832/2009	P.K. RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-07			(Seat No - 23)
265	3239/2022	08.02.2022	TRP (C) - 62/2019	L D SAHOO	GENERAL		Order Dtd. 2019-09-20	M.J.C.		(Seat No - 17)
266	3240/2022	08.02.2022	WP (C) - 3669/2007	M.N. MOHANTY	C.O.	IN CHAMBERS	Order Dtd. 2022-02-07			(Seat No - 17)
267	3241/2022	08.02.2022	WP (C) - 3670/2007	M.N. MOHANTY	C.O.	IN CHAMBERS	Order Dtd. 2022-02-07			(Seat No - 17)
268	3242/2022	08.02.2022	WP (C) - 16953/2008	P. BASTIA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-07			(Seat No - 17)
269	3243/2022	08.02.2022	MA-257/2001	J D MUDULI	GENERAL		Order Dtd. 2004-11-19	MISC. APPEAL SEC.		(Seat No - 2)
270	3244/2022	08.02.2022	WP (C) - 20159/2012	H.N. MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2022-02-07			(Seat No - 110)
271	3245/2022	08.02.2022	OJC-9736/	J D MUDULI	GENERAL		PetitionAnnexure,	WRIT BRAN		(Seat

1	2		2001		L				CH-4	t No - 19)
2	3246 7/202 2	08.02. 2022	ITA- 69/20 09	T.K. NAYAK	C.O .	IN CHAM BERS	Order Dtd. 2022-02-07			(S ea t No - 19)
2	3247 7/202 3	08.02. 2022	ITA- 40/20 07	D.D. MOHANT Y	C.O .	COUR T NO. 16	Order Dtd. 2022-02-07		CIVI L REVI SION	(S ea t No - 5)
2	3248 7/202 4	08.02. 2022	RSA- 254/2 005	D NAYAK	GEN ERA L		Order Dtd. 2022-01-21			(S ea t No - 5)
2	3249 7/202 5	08.02. 2022	ITA- 40/20 07	T.K. NAYAK	C.O .	COUR T NO. 16	Order Dtd. 2022-02-07		CIVI L REVI SION	(S ea t No - 5)
2	3250 7/202 6	08.02. 2022	BLAPL - 10901 /2019	J.P. KAR	C.O .	COUR T NO. 23	Order Dtd. 2022-02-07			(S ea t No - 5)
2	3251 7/202 7	08.02. 2022	RSA- 109/2 005	D NAYAK	GEN ERA L		Order Dtd. 2022-01-21			(S ea t No - 5)
2	3252 7/202 8	08.02. 2022	CRLA- 727/2 021	M.R. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-02-07			(S ea t No - 5)
2	3253 7/202 9	08.02. 2022	CRLA- 727/2 021	B.G. DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-02-07			(S ea t No - 5)

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280	3254/2022	08.02.2022	WP (C) - 140/2022	P K BEHERA	GENERAL			PetitionAnnexure, Entire Order,		(Seat No - 5)
281	3255/2022	08.02.2022	CRLRE V- 83/2012	A K SAHOO	GENERAL			Order Dtd. 2022-01-05		(Seat No - 5)
282	3256/2022	08.02.2022	CMP- 551/2021	P K MISHRA	GENERAL			Order Dtd. 2022-01-10		(Seat No - 5)
283	3257/2022	08.02.2022	WP (C) - 13537/2010	S K BEHERA	GENERAL			Order Dtd. 2013-12-05	WRIT BRANCH-1	(Seat No - 1)
284	3258/2022	08.02.2022	BLAPL - 6022/2018	M. R. ROUSTRAY	C.O.	COURT NO. 5		Order Dtd. 2022-02-07	CRIMINAL MISC -3	(Seat No - 12)
285	3259/2022	08.02.2022	BLAPL - 6023/2018	M. R. ROUSTRAY	C.O.	COURT NO. 5		Order Dtd. 2022-02-14	CRIMINAL MISC -3	(Seat No - 12)
286	3260/2022	08.02.2022	CRREV - 657/1994	B. DAS	GENERAL			Order Dtd. 1996-10-02		(Seat No - 12)
287	3261/2022	08.02.2022	WP (C) - 41821/2021	S. K. MOHANTY	C.O.	COURT NO. 22		Order Dtd. 2022-02-07		(Seat No - 12)

288	3262/2022	08.02.2022	WP (C) - 38441/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 24	Order Dtd. 2022-02-07		(Seat No - 12)
289	3263/2022	08.02.2022	WP (C) - 38973/2021	P. K. MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-02-07		(Seat No - 12)
290	3264/2022	08.02.2022	WP (C) - 39940/2021	SANTOSH KUMAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-07		(Seat No - 12)
291	3265/2022	08.02.2022	WP (C) - 3517/2022	S BEHERA	GENERAL		Order Dtd. 2022-02-03		(Seat No - 12)
292	3266/2022	08.02.2022	WP (C) - 3516/2022	S BEHERA	GENERAL		Order Dtd. 2022-02-03		(Seat No - 12)
293	3267/2022	08.02.2022	WP (C) - 3520/2022	S BEHERA	GENERAL		Order Dtd. 2022-02-03		(Seat No - 12)
294	3268/2022	08.02.2022	WP (C) - 3623/2022	S BEHERA	GENERAL		Order Dtd. 2022-02-04		(Seat No - 12)
295	3269/2022	08.02.2022	WP (C) - 138/2022	P K BEHERA	GENERAL		PetitionAnnexure, Entire Order,		(Seat No

										- 12)
2 9 6	3270 /202 2	08.02. 2022	WP (C) - 3515/ 2022	S BEHERA	GEN ERA L		Order Dtd. 2022-02-03			(S ea t No - 12)
2 9 7	3271 /202 2	08.02. 2022	WP (C) - 983/2 022	R K BARIK	GEN ERA L		Order Dtd. 2022-01-18			(S ea t No - 12)
2 9 8	3272 /202 2	08.02. 2022	WP (C) - 238/2 022	R. R. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-07			(S ea t No - 12)
2 9 9	3273 /202 2	08.02. 2022	WP (C) - 9118/ 2020	S K SINGH	GEN ERA L		Order Dtd. 2020-11-10			(S ea t No - 12)
3 0 0	3274 /202 2	08.02. 2022	WP (C) - 35411 /2021	BIJAYA KUMAR ROUTRA Y	C.O .	COUR T NO. 24	Order Dtd. 2022-02-07			(S ea t No - 12)
3 0 1	3275 /202 2	08.02. 2022	WP (C) - 32661 /2021	BHAGAB AN BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-07			(S ea t No - 12)
3 0 2	3276 /202 2	08.02. 2022	WP (C) - 3537/ 2008	P K MISHRA	GEN ERA L		Order Dtd. 2008-09-22		WRIT BRAN CH-3	(S ea t No - 33)
3	3277	08.02.	WP (C)	SATYAR	C.O	COUR	Order Dtd. 2022-02-07			(S

03	/2022	2022	- 35128 /2021	ANJAN MOHAPATRA	.	T NO. 24				eat No - 33)
304	3278 /2022	08.02.2022	WP (C) - 35861 /2021	BHAGABAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-07			(Seat No - 33)
305	3279 /2022	08.02.2022	WP (C) - 38949 /2021	P K MISHRA	GENERAL		Order Dtd. 2021-12-20			(Seat No - 33)
306	3280 /2022	08.02.2022	WP (C) - 1761 /2022	ANIL SAHOO	GENERAL		Order Dtd. 2022-01-27			(Seat No - 33)
307	3281 /2022	08.02.2022	WP (C) - 8549 /2021	NANDA KISHORE ROUT	C.O.	COURT NO. 17	Order Dtd. 2022-02-07			(Seat No - 33)
308	3282 /2022	08.02.2022	WP (C) - 35182 /2021	P. K. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-02-07			(Seat No - 33)
309	3283 /2022	08.02.2022	WP (C) - 3138 /2022	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-07			(Seat No - 33)
310	3284 /2022	08.02.2022	WP (C) - 14492 /2015	R K MOHABHOI	GENERAL		Order Dtd. 2018-12-31		WRIT BRANCH-3	(Seat No -

										28)
311	3285/2022	08.02.2022	ITA-90/2009	TAPAN KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-07			(Seat No - 28)
312	3286/2022	08.02.2022	WP (C) - 5918/2002	M M PANDA	GENERAL		PetitionAnnexure, Rejoinder,	24-07-2015	WRIT BRANCH-7	(Seat No - 5)
313	3287/2022	08.02.2022	WP (C) - 20246/2017	P K JENA	GENERAL		Order Dtd. 2021-11-30			(Seat No - 5)
314	3288/2022	08.02.2022	WP (C) - 41208/2021	M R SAHOO	GENERAL		Order Dtd. 2022-01-12			(Seat No - 5)
315	3289/2022	08.02.2022	WP (C) - 40996/2021	R K MAHABHOI	GENERAL		Order Dtd. 2022-01-21			(Seat No - 5)
316	3290/2022	08.02.2022	WP (C) - 41208/2021	M R SAHOO	GENERAL		Order Dtd. 2022-01-12			(Seat No - 5)
317	3291/2022	08.02.2022	WP (C) - 13192/2012	RAMA MATA	GENERAL		Order Dtd. 2012-08-13		WRIT BRANCH-6	(Seat No - 24)
318	3292/2022	08.02.2022	WP (C) - 6613/2007	H JENA	GENERAL		Order Dtd. 2022-02-07			(Seat No - 24)

319	3293 /2022	08.02. 2022	SA- 318/1 997	K N SAHOO	GEN ERA L		Judgement Dtd. 2008-12-18 Appealmemo, Decree,		SECO ND APPE AL	(S ea t No - 7)
320	3294 /2022	08.02. 2022	RSA- 110/2 009	G C MOHARA NA	GEN ERA L		Order Dtd. 2022-01-03			(S ea t No - 7)
321	3295 /2022	08.02. 2022	ABLAP L- 16177 /2021	G JAYASI NGH	GEN ERA L		Order Dtd. 2022-02-01			(S ea t No - 7)
322	3296 /2022	08.02. 2022	WP (C) - 8828/ 2007	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-01-04			(S ea t No - 7)
323	3297 /2022	08.02. 2022	WP (C) - 11682 /2016	S.K.BE HERA	GEN ERA L		Order Dtd. 2022-01-03			(S ea t No - 7)
324	3298 /2022	08.02. 2022	WP (C) - 17554 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-08-12			(S ea t No - 7)
325	3299 /2022	08.02. 2022	WP (C) - 14648 /2020	S K BEHERA	GEN ERA L		Order Dtd. 2021-03-31			(S ea t No - 7)
326	3300 /2022	08.02. 2022	WP (C) - 17560 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-08-12			(S ea t No - 7)
327	3301 /2022	08.02. 2022	WP (C) - 17544 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-08-12			(S ea t No - 7)

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3 2 8	3302 /202 2	08.02. 2022	OJC- 13526 /1997	S K BEHERA	GEN ERA L		Order Dtd. 2022-01-06			(S ea t No - 7)
3 2 9	3303 /202 2	08.02. 2022	WP (C) - 17500 /2012	S K BEHERA	GEN ERA L		Order Dtd. 2019-07-25			(S ea t No - 7)
3 3 0	3304 /202 2	08.02. 2022	WP (C) - 29915 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-10-08			(S ea t No - 7)
3 3 1	3305 /202 2	08.02. 2022	WP (C) - 19180 /2015	S K BEHERA	GEN ERA L		Order Dtd. 2015-10-26		WRIT BRAN CH-2	(S ea t No - 6)
3 3 2	3306 /202 2	08.02. 2022	WP (C) - 29253 /2020	S K BEHERA	GEN ERA L		Order Dtd. 2022-01-04			(S ea t No - 6)
3 3 3	3307 /202 2	08.02. 2022	WP (C) - 29420 /2011	S K BEHERA	GEN ERA L		Order Dtd. 2012-02-17		WRIT BRAN CH-9	(S ea t No - 50)
3 3 4	3308 /202 2	08.02. 2022	WP (C) - 14794 /2015	R N BEHERA	GEN ERA L		Petition		WRIT BRAN CH-6	(S ea t No - 35)

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